

rabi crops in many Eastern U.P. Districts, Haryana and Punjab are endangered by a pest locally known as Bhuddilli ;

(b) whether it is also a fact that there are reports from rural areas that these crawling hairy insects have invaded the fields and are quickly devouring such crops as peas, potatoes, cauliflower and various leafy vegetables ; and

(c) if so, the action taken by Government to save the crops of those areas ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The standing Rabi crops in Eastern and North-Eastern districts of Uttar Pradesh were affected by the hairy caterpillar known locally as Bhuddilli or Bihar Bhurli. No reports of Bhuddilli caterpillar epidemic have been received from Haryana and Punjab

(b) Nine districts in U.P., have been affected by this pest and crops like mustard, wheat, barely, pea, sweet potato, potato, brinjal, cauliflower, raddish were damaged.

(c) To deal effectively with the pest, the State Government invoked the provisions of the U.P. Pest Act and carried out control operations in the affected districts at a total cost of Rs. 2 lakhs. The Central assistance is provided under the natural calamities relief fund.

उत्तर प्रदेश के ग्रामीण क्षेत्रों में  
डाक टिकटों का प्रभाव

1889. श्री शिवचरण लाल :

श्री श्रीगोपाल साहू :

श्री शारदा मन्व :

श्री भ्म० सुन्दर लाल :

श्री श्रीकार सिंह :

श्री वंशानारायण सिंह :

श्री अर्जुन सिंह मधौरिया : क्या

सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि उत्तर प्रदेश के पहाड़ी क्षेत्रों के डाकघरों में डाक टिकटों लिफाफे

आदि लेखन सामग्री का अधिकांशतः प्रभाव रहता है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री शेर सिंह) : (क) अल्मोड़ा डिवीजन में केवल अन्तर्देशीय पत्र-काडों और 20 पैसे के उभरे हुए डाक-टिकट वाले लिफाफों की अस्थायी तौर पर कमी रही है, किन्तु ये निकट के डाकघरों से मंगवा कर स्थिति पर काबू पा लिया गया ।

(ख) नियन्त्रक डाक-टिकट, नासिक रोड द्वारा समय पर पूर्ति न किये जाने के कारण ऐसा हुआ ।

Unauthorised Telephone Connections  
in Patna and Danapur (Bihar)

1890. SHRIMATI ILA PALCHOUDHURI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government of India have received reports to the effect that in Patna and Danapur (Bihar) (i) a large number of unauthorised telephone connections exist which have either been shown as 'disconnected' in the official records, or they are in the name of persons who have died or gone elsewhere ; (ii) on receipt of applications which are really bogus, new telephone connections have been given ; (iii) bills amounting to huge amounts for rent and trunk-calls etc. made from the telephone connections under reference, have been outstanding for long periods ;

(b) if so, the details of the reports together with the number of unauthorised telephone connections referred to in part (a) above ;

(c) the action, if any, taken to un-earth this telephone racket ; and

(d) the result of the action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) (i), (ii) and (iii) No, Sir.

(b) to (d). Do not arise,